NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-390 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: M/s Visa Drugs & Pharmaceuticals Pvt. Ltd. Vs. M/s Rajasthan Medical Services Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Ms. Misha Mohta, Mr. Nakul Mohta and Ms. Aarti

Kumar, Advocates

For the Respondent (s): None

ORDER

Ld. Counsel for the petitioner submits that he has instructions to withdraw the present petition due to certain technical defects. He also prays for liberty to file a fresh one on the same cause of action.

Dismissed as withdrawn. Liberty granted subject to statutory limitations.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)